

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/_____/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 25th October, 2019.

Sub:- **Casual leave , restricted holiday with station leave permission.**

Ref:- Your letter No. DJ(D) 6247, dtd. 23.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days on 30.10.2019 and 31.10.2019 and restricted holiday on 01.11.2019 along with station leave permission, w.e.f. the evening of 25.10.2019 till the morning of 04.11.2019, has been granted/rejected.

The Addl. District and Sessions Judge, FTC, Darrang, Magaldoi, and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/ 6312/A, dated

Copy to:

1. The System Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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